COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 209 OF 2015 & IA NO. 346 OF 2015

Dated: 16th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. & Ors. Appellant(s)

Vs.

Renew Wind Energy (Rajkot) Pvt. Ltd & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Vishal Gupta

Mr. Kumar Mihir for R. 1 & R. 2 Ms. Suparna Srivastava for R. 3

Mr. Paras Chaudhary

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on <u>14.11.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

Ss/pr